

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(33) CP 2380/441, 118(10)/2018

CORAM:

Present : SH. M.K. SHRAWAT,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 21.08.2018

NAME OF THE PARTIES : Aruba Chemicals India Pvt. Ltd.
Vs.
RoC, Mumbai.

SECTION OF THE COMPANIES ACT : 441, 118(10).

ORDER

1. Reports of the RoC awaited.
2. Directed to place on record the RoC report on the next date of hearing.
3. Adjourned to **24.08.2018**.

SD/-

M.K. SHRAWAT
Member (Judicial)

21.08.2018.

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(Notified)